

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 146 of 2014

Dated : 31st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Byrnihat Industries Association **....Appellant(s)**

Versus

**Meghalaya Pradesh Electricity Regulatory & Anr. ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan
for R.1
Mr. Matrugupta Mishra for Civil
Society Woman's Organisation

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel undertakes to file Vakalatnama on behalf of the State Commission-Respondent No.1 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 07.08.2014 after serving copy on the other side.

In pursuance of the Public Notice Civil Society Woman's Organisation, Shillong wants to implead in this Appeal. Accordingly, he is permitted.

Post the matter on **21.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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